

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.109
CP(IB)/192(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Formally known as Allahabad Bank) through RPApplicant

Anil Kashi Drolia)

V/s

.....Respondent

Praveen Kumar Tayal Personal Guarantor of K- Lifestyle &
Industries Ltd

Order delivered on 21/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Ms. Jesal Singh, Advocate

For the Respondent :

ORDER

This case has been received by way of transfer from Court No. 2.

However, against, the same personal guarantor in another matter, i.e., CP (IB) 60 of 2021, under Section 95 of the IBC, 2016, filed by the State Bank of India, is coming up for hearing on 27.02.2024.

Let this matter be also listed on 27.02.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)